

**NATIONAL COMPANY LAW TRIBUNAL
BENGALURU BENCH
COURT NO.1**

ATTENDANCE CUM ORDER SHEET OF THE HEARING OF NATIONAL COMPANY LAW TRIBUNAL,
BENGALURU BENCH, BENGALURU, HELD ON 06.12.2017.

PRESENT: 1. Hon'ble Member(J) **Shri Ratakonda Murali**
2. Hon'ble Member(T) **Dr. Ashok Kumar Mishra**

C.P. No. or C.A. No.	T.P. No.	Purpose	Section	Name of the Parties M/s. / Mr.
CP No.198/BB/ 2017	-	For hearing	252(3)	Indra Prem Menon Vs ROC

SL. NO.	NAME (IN CAPITAL) & PHONE NUMBER	REPRESENTATION TO WHOM	SIGNATURE
1.	Perikal. K. Arjun	Adv. for Petitioner	

ORDER

Counsel for Petitioner is present. He reported that, notice was served on ROC-Karnataka, Bangalore and he has already filed proof in the registry. Await report of the ROC-Karnataka, Bangalore. List it on 19/12/2017.


Member (T)


Member (J)